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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

IA 383/2017 in C.P. (I.B) No. 28/10/NCLT/AHM/2017


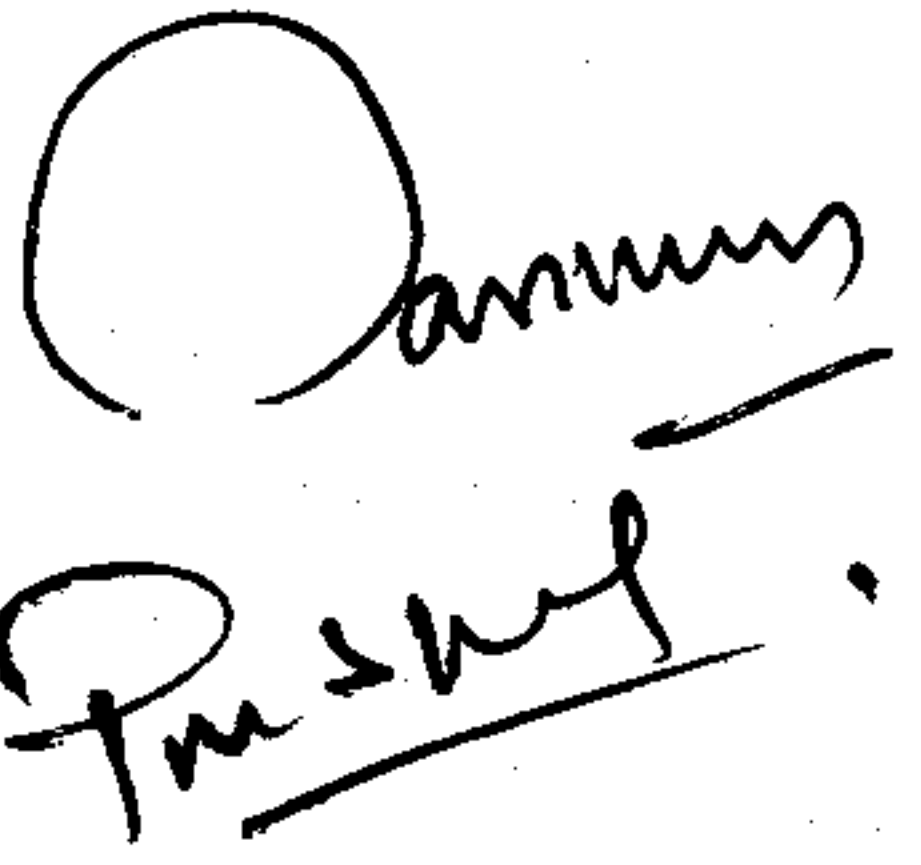
Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

Name of the Company: Nitin Hasmukhlal Parikh RP
V/s.
Indian Overseas Bank Ltd. & Ors.

Section of the Companies Act: Section 12 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

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|-------------------------------|--|----------------------|---|
| 1. HARMISH K. SHAH | Advocate | Tr Applicant - RP |  |
| 2. ISHAN P. SHAH | | | |
| 2. Jay Kansara Priyam Shah | i/b. Wadia Ghandy & Co. for SICOM <u>ORDER</u> Ltd. | |  |

Learned Advocate Mr. Harmish Shah present for Applicant. Learned Advocate Mr. Jay Kansara with Learned Advocate Mr. Priyam Shah present for Respondent(SICOM). None present for IOB and UCO Bank in IA 383/2017.

Proof of service of notice of date of hearing on Financial Creditor filed.

This application is filed by RP seeking extension of duration of moratorium period on the ground that the resolution process could not be completed within 180 days which is going to expire by 02.12.2017. COC resolved to apply for extension of moratorium period and authorised RP to file this application.

Learned Counsel appearing for Applicant submitted that in view of the latest ordinance dated 23.11.2017 passed by Government of India debarring the defaulted

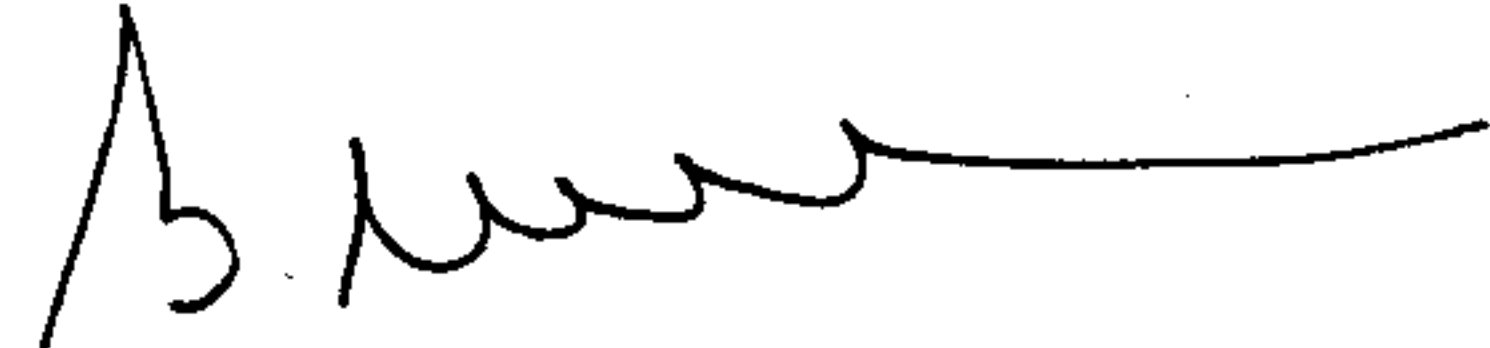
promoters that are declared as NPA for more than one year from presenting the resolution plan, three more months time is required to make fresh endeavour to have further resolution plans in respect of the Corporate debtor.

Considering the submission of the learned Counsel for the Applicant this Authority hereby grant 90 days beyond 180 days of the moratorium period.

Application is disposed of accordingly.



MANORAMA KUMARI
MEMBER JUDICIAL



BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 1st day of December, 2017.